



**BEFORE THE NATIONAL GREEN TRIBUNAL WESTERN
ZONE BENCH, PUNE
ORIGINAL APPLICATION NO.65 OF 2025 (WZ)**

Sandeep Salelkar

...Applicants

Versus

State of Goa & Ors

...Respondents

AFFIDAVIT-IN-REPLY ON BEHALF OF RESPONDENT NO 4

I, Shri Jayanand Madkaikar, major of age, holding the post of Executive Engineer, Works Division XXIII (Roads), Public Works Department, Government of Goa, i.e., Respondent No 4 herein, having office at Altinho, Panaji, Goa, do hereby make solemn affirmation and state as under:-

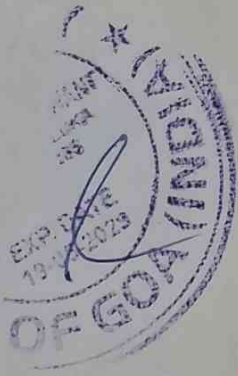
1. I say that I am holding the post of Executive Engineer, Works Division XXIII (Roads), Public Works Department, Government of Goa since 02nd December, 2025. I say that I am filing the present affidavit based on the records available with my office and that I am competent to depose in this case.

2. At the very outset, Respondent No 4 (“**Answering Respondent**”) denies all the averments, allegations and contentions raised by the

Applicant *in toto*, save and what are matter(s) of record. Nothing stated in the present application shall be deemed to be admitted by the Answering Respondent unless specifically admitted hereinafter. I say that I am filing the present Affidavit-in-Reply for the purpose bringing certain facts on record before this Hon'ble Tribunal. Nothing may be deemed to have been admitted for want of *traverse seriatim*.

3. I say that the present affidavit is filed in compliance with the Order dated 17.03.2026 passed by this Hon'ble Tribunal in the above matter. I say that this Hon'ble Tribunal observed that Condition No. 20.1 of the Environmental Clearance pertains to the construction of an underpass at Mayem Junction. The said Condition No. 20.1 of the EC states that the "*Project Proponent needs to speed up the process of construction of underpass*". In response thereto, the Project Proponent had stated that "*Under pass work will be executed by Public Works Department of State Government. The advance payment for the work is done and job will be executed by PWD after obtaining necessary NOC/permission*". This Hon'ble Tribunal was pleased to direct the Answering Respondent to place on record the reasons as to why the underpass has not been constructed till date.





4. I say that the Answering Respondent floated a tender for construction of the underpass at Mayem Junction. Upon completion of the tender process, the work was awarded to Jog Construction Company Pvt Ltd. I say that the Answering Respondent had taken all necessary administrative steps for commencement of the work and was ready to proceed with the execution of the project.
5. I say that the work could not be commenced on site due to substantial opposition and protests by truck operators and truck owners engaged in transportation of ore along the said route. I say that repeated objections and protests were raised at the site by the said stakeholders, resulting in a situation which had the potential to adversely affect law and order.
6. I say that in view of the prevailing circumstances, it was not possible to commence the construction work. I say that the Answering Respondent was therefore constrained from proceeding with the work immediately, despite having completed the necessary tendering and administrative formalities.

A handwritten signature in blue ink, consisting of a stylized 'A' followed by a vertical line and a small flourish.



7. I say that the delay in commencement of the underpass work was neither deliberate nor attributable to any lack of effort on the part of the Answering Respondent. I say that the practical difficulties encountered on the ground were beyond the direct control of the Answering Respondent and significantly impeded the execution of the project.

8. I say that what has been stated in Paras 1 to 7 are true to my own knowledge and/or are based on documents/records available with the Respondent and the contents of the same are true and correct and nothing material has been concealed herein.

Solemnly Affirm on Oath

Place: Panaji, Goa.

Date: 15.06.2026

DEPONENT
Executive Engineer
WORK DIV XXIII, P.W.D.
Bicholim - Goa

Identified by:

Aadhar card

9924 9521 8873

SOLEMNLY AFFIRMED AND SIGNED
BEFORE ME
By the above named Executant Deponent
Shri/Smt. *Jayamand Madhakar*
EE PWD GOA Bicholim
he/she is identified before me by *Aadhar card*
whom I personally know
Office of the Notary at Bicholim - Goa.
on this *15th* day of *June 20*
Notarial Stamp Rs. *30* Reg. No. *1012/26*



NARAYAN P. SAWANT
ADVOCATE & NOTARY PUBLIC
Office: F5 Vasudev Arcade
Bicholim - Goa